

[Secretary]

- (iii) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 7th April, 1966, passed the following motion:

Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint three members to the Joint Committee of the Houses on the Judges (Inquiry) Bill, 1964, in the vacancies caused by the retirement of Shri Akbar Ali Khan, Shri G. S. Pathak and Shri K. K. Shah from the membership of the Rajya Sabha on the 2nd April, 1966, and resolves that the following members of the Rajya Sabha be appointed to the said Joint Committee, namely:—

1. Shri Akbar Ali Khan.
2. Shri G. S. Pathak.
3. Shri K. K. Shah."

- (iv) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 7th April, 1966, passed the following motion:—

Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint two members to the Joint Committee of the Houses on the Delhi Administration Bill, 1965 in the vacancies caused by the retirement of Shri L. N. Mishra and Kumari Shanta Vasisht from the membership of the Rajya Sabha on the 2nd April, 1966 and resolves that the following members of the Rajya Sabha be appointed to

the said Joint Committee, namely:—

1. Shri L. N. Mishra.
2. Kumari Shanta Vasisht."

12.44 hrs.

DELHI SHOPS AND ESTABLISHMENTS (AMENDMENT) BILL.

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Delhi Shops and Establishments (Amendment) Bill, 1966, as passed by Rajya Sabha.

12. 44½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS' EIGHTY-FIFTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Eighty-fifth Report of the Committee on Private Members' Bills and Resolutions.

12. 44½ hrs.

ELECTION TO COMMITTEES

(i) **JOINT COMMITTEE ON PATENTS. BILL**

Shri Krishnamoorthy Rao (Shimoga): I beg to move:

"That this House recommends to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Patents Bill, 1965 in the vacancy caused by the retirement of Shri Dalpat Singh from Rajya Sabha and communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."